

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 307
IA-1013/2021
In
IB-905(ND)/2019

IN THE MATTER OF:

Mr. Sudhir Sales and Services Ltd

Vs

M/s. Valaya Clothing Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

Dr. Hemant Gupta and Shivang Jain Adv

For Respondent No.3 in IA 1013 of 2021

ORDER

IA-1013/2021:-

List on **06.06.2023.**

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)